



2026:AHC:43352-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

CRIMINAL APPEAL No. - 1823 of 1987

Chhatar Singh And 3 Others

.....Appellant(s)

Versus

State of U.P.

.....Respondent(s)

Counsel for Appellant(s)	:	Mayank Yadav, S.S. Sharma, Vivek Kumar Singh
Counsel for Respondent(s)	:	A.G.A.

In Chamber

HON'BLE SIDDHARTH, J.

HON'BLE JAI KRISHNA UPADHYAY, J.

Order on Criminal Misc. Correction Application No. 02 of 2026

This is the correction application for correction of the order dated 22.01.2026.

By correcting name of "***appellant no. 1 - Chhatar Singh***" mentioned wherever in the order dated 22.01.2026 shall be read as "***appellant no. 1 - Chhitar Singh***".

The order aforesaid is corrected to this extent.

This order shall be treated as part of the order dated 22.01.2026.

The application is allowed.

February 25, 2026

Rohit

(Jai Krishna Upadhyay,J.) (Siddharth,J.)